

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00095/2019

Jabalpur, this Wednesday, the 07th day of August, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sushil Singh S/o Late Shri P.N. Singh
Occupation Government Employee,
Aged about 39 years residing at
H-3 Kakda Abhinav Homes Anydhyा
Bypass Road, Bhopal (M.P.) -Applicant

(By Advocate-None)

V e r s u s

1. Union of India, Through its Secretary, Department of Health Research, Ministry of Health & Family Welfare Government of India, Nirman Bhawan, C-Wing New Delhi-11001
2. The Director General, Indian Council of Medical Research Department of Health Research Ministry of Health & Family Welfare V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi 110029
3. Under Secretary, Department of Health Research Ministry of Health & Family Welfare Government of India, Nirman Bhawan, C-Wing New Delhi 110001
4. The Director, Bhopal Memorial Hospital & Research Centre, Raisen by Pass Road, Near Karond Chouraha Bhopal (M.P.) 462038

- Respondents

O R D E R (Oral)
By Navin Tandon, AM:-

None for the applicant.

2. It is observed that defects pointed out by the Registry note dated 01.02.2019 have not been removed by the applicant in spite of granting sufficient opportunities to him. Since no one is appearing on behalf of the applicant from the last four consecutive occasions including today, we are left with no option but to dismiss this Original Application for want of prosecution.

3. Accordingly, this Original Application is dismissed as default.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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